

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1115/2024, IA (IBC)/604/2024 in Company Petition IB/206/2021
NAME OF THE COMPANY	YKM Entertainment & Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	YKM Entertainment & Hotels Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1115/2024

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.
Mr. Shri Rama Rao Karumanchi, Respondent in person.
Mr. Dantu Indu Sekhar, Resolution Professional.

For filing counter, **matter is adjourned to 01.07.2024.**

IA (IBC)/604/2024

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.
Ld. Counsel Ms. Siva Praneetha for the Respondent.
Mr. Dantu Indu Sekhar, Resolution Professional.

Let physical copy of the counter to be filed. **Matter is adjourned to 01.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)